

Securities Appellate Tribunal
 THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer
 CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :28/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE-MENTION2806-AT11A.M.

849-ADMISSION-COURT CODE-CLAIM ALLIED-11.05.A.M.

1	SEBI Appeal	313/2022	Amita Rashmi Vs. NSEIL	FilFox Law Group
2	SEBI Appeal	314/2022	Vipin Narula Vs. NSEIL	FilFox Law Group
3	SEBI Appeal	315/2022	Misha Dange Vs. NSEIL	FilFox Law Group

850-ADMISSION-COURT CODE-KUSHALAO- AT 11.07A.M.

4	SEBI Appeal	316/2022	Dhananjay Kumar Vs. SEBI	KarmaChakra Group	FinLaw
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851-ADMISSION-COURT CODE-RADFORDAO- AT 11.10A.M

5	Misc. Application	489/2022	Nishit Agarwal Beneficiary Trust and Others-COD Vs. SEBI	Corporate Advocates	Pleaders,
(Main Matter Number :SEBI Appeal/0000346/2022)					
	SEBI Appeal	346/2022	Nishit Agarwal Beneficiary Trust and Others Vs. SEBI	Corporate Advocates	Pleaders,
Sub Matter :		Misc. Application/0000489/2022			

365-HEARING OF PRACEIPE-COURT CODE-PRAECIPE-AT11.12AM

6	SEBI Appeal	2/2021	CAIRN UK HOLDINGS LIMITED Vs. SEBI AND ANR.	S and R Associates
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>218-PARTHEARD-CODE-DISGORGERESTRAINPIT- AT 11.14A.M</u>				
7	SEBI Appeal	499/2020	Alpana R. Kirloskar and Ors. Vs. SEBI	Tushar Ajinkya Advocate Advocate i/b. K.Ashar CO
	Sub Matter :	Misc. Application/0000535/2020		
	Sub Matter :	Misc. Application/0000536/2020		
	Misc. Application	535/2020	Alpana R. Kirloskar and Ors. Vs. SEBI	Mr. Tushar Ajinkya, Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000499/2020)			
	Misc. Application	536/2020	Alpana R. Kirloskar and Ors. Vs. SEBI	Mr. Tushar Ajinkya, Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000499/2020)			
	SEBI Appeal	503/2020	Anil N. Alwani Vs. SEBI	Mr. Pesi Modi, Senior Advocate Advocate K. Ashar and CO.
	Sub Matter :	Misc. Application/0000542/2020		
	SEBI Appeal	504/2020	Kirloskar Industries Ltd. Vs. SEBI	Advocate i/b Ms. Ankita Kashyap, Advocate K. Ashar and Co.
	SEBI Appeal	505/2020	Sanjay Kirloskar Trustee of Kirloskar Brothers Ltd Vs. SEBI	Mr. Somasekhar Sundaresan, Advocate with Mr. P.R. Advocate K. Ashar and Co.
	SEBI Appeal	506/2020	PRATIMA SANJAY KIRLOSKAR Vs. SEBI	Mr.P R RAMESH, Advocate . K. Ashar & Co
	SEBI Appeal	507/2020	Karad Projects and Motors Vs. SEBI	Mr. Somasekhar Sundaresan, Advocate with Mr. P.R. Advocate K. Ashar and Co.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	508/2020	PRAKAR INVESTMENTS PVT. LTD. Vs. SEBI	Mr.P R RAMESH, Advocate Advocate K. Ashar and Co.
	Misc. Application	542/2020	Anil N. Alwani Vs. SEBI	Ms. Sukanya Sehgal, Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000503/2020)				
	Misc. Application	569/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000044/2021)				
	Misc. Application	570/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000044/2021)				
	Misc. Application	571/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. Ashar and Co
(Main Matter Number :SEBI Appeal/0000044/2021)				
	Misc. Application	572/2020	Kirloskar Brothers Ltd. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000044/2021)				
	Misc. Application	540/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000044/2021)				
	SEBI Appeal	44/2021	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Advocate- i/b Gagrats K. Ashar & Co.
Sub Matter :	Misc. Application/0000571/2020			
Sub Matter :	Misc. Application/0000569/2020			
Sub Matter :	Misc. Application/0000570/2020			
Sub Matter :	Misc. Application/0000540/2020			
Sub Matter :	Misc. Application/0000572/2020			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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469-DISPOSAL-CODE-REGISTRATIONCANCELLED- AT 11.20A.M

8	IRDA Appeal	1/2019	E-Meditek Insurance TPA Ltd. Vs. IRDAI	Chetan Kapadia,Adv. i/b Visesha Law Services Shyam Mehta,Sr. Adv. i/b Bhave and Co.
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Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000001/2021

101-ADMDISPOSAL-COURTCODE-POLICYHOLDERS- AT 11.22 A.M

9	IRDA Appeal	13/2020	TATA AIG General Insurance Co. Ltd. Vs. IRDA	Mr. Venkatesh Dhond, Senior Advocate i/b Tuli Co Mr. Mustafa Doctor, Senior Advocatei/b. K. Ashar A
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Sub Matter : IRDA-MISCAPPLICATION/0000012/2020

Sub Matter : IRDA-MISCAPPLICATION/0000017/2020

Sub Matter : IRDA-MISCAPPLICATION/0000004/2022

Sub Matter : IRDA-MISCAPPLICATION/0000005/2022

IRDA-MISCAPPLIC ATION	12/2020	TATA AIG General Insurance Co. Ltd.-exemption application Vs. IRDA	Tuli and Co. K. ASHAR AND CO.
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(Main Matter Number :IRDA Appeal/0000013/2020)

IRDA-MISCAPPLIC ATION	17/2020	TATA AIG General Insurance Co. Ltd.-STAY APPLICATION Vs. IRDA	Tuli and Co. K. ASHAR AND CO.
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(Main Matter Number :IRDA Appeal/0000013/2020)

IRDA-MISCAPPLIC ATION	4/2022	TATA AIG GENERAL INSURANCE C. L.-ADD. DOCUMENT Vs. IRDA	Tuli and Co.
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(Main Matter Number :IRDA Appeal/0000013/2020)

IRDA-MISCAPPLIC ATION	5/2022	TATA AIG GENERAL INSURANCE-Delay in filing Misc. application for Add. Documents Vs. IRDA	Tuli and Co.
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(Main Matter Number :IRDA Appeal/0000013/2020)

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CIVIL CAUSE LIST OF DATE :28/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>99-ADMDISPOSAL-CODE-ACQUISITIONOFSHARES- AT 11.24A.M</u>				
10	SEBI Appeal	249/2020	Varun Haresh Jasnani Vs. SEBI	Alliance Law The Law Point
Sub Matter :		Misc. Application/0000865/2021		
	SEBI Appeal	251/2020	Poonam Haresh Jashnani Vs. SEBI	Alliance Law THE LAW POINT
	SEBI Appeal	252/2020	Haresh P. Jashnani Vs. SEBI	Alliance Law The Law Point
	SEBI Appeal	255/2020	Haresh P. Jashnani and Ors. Vs. SEBI	Alliance Law The Law Point
	Misc. Application	865/2021	Varun Haresh Jashnani Vs. SEBI	Alliance Law The Law Point
(Main Matter Number :SEBI Appeal/0000249/2020)				

437-ADM-DISPOSAL-COURTCODE-MISSELLING- AT 11.26 A.M

11	SEBI Appeal	373/2021	Yes Bank Limited Vs. SEBI	J. Sagar Associates advocates and solicitors K. Ashar and Co
	SEBI Appeal	374/2021	Vivek Kanwar and Ors Vs. SEBI	J. Sagar Associates advocates and solicitors

491-DISPOSAL-COURTCODE-COMPLAINTPROMOTERS AT 11.28A.M

12	SEBI Appeal	560/2021	RAJESH BHATIA And ANR. Vs. SEBI	Tushar Goradia Advocates ELP
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508-DISPOSAL-CODE-FRAUDULENTTRANSFER- AT 11.30A.M

13	SEBI Appeal	575/2021	IL AND FS SECURITIES SERVICES LIMITED Vs. SEBI	Cyril Amarchand Mangaldas
Sub Matter(Disposed) :		Misc. Application/0000982/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>618DISPOS-COURTCODE-PUBLICANNOUNCEMENT- AT 11.32A.M</u>				
14	SEBI Appeal	748/2021	RELIANCE INDUSTRIES HOLDING PRIVATE LTD. AND ORS. Vs. SEBI	AZB AND PARTNERS
Sub Matter(Disposed) :		Misc. Application/0000018/2022		
Sub Matter :		Misc. Application/0000273/2022		
	Misc. Application	273/2022	SEBI - APPLICANT- DELAY IN FILING REPLY Vs. Relaince Industries Holding Pvt..Ltd. and Ors	k.Ashar and co.
(Main Matter Number :SEBI Appeal/0000748/2021)				
<u>620-DISPOSALL-CODE-VBINDUSTRIESWTM- AT 11.35 A.M</u>				
15	Misc. Application	1322/2021	V B INDUSTRIES LTD AND ORS-DELAY Vs. SEBI	Vis Legis Law Practice, Advocates
(Main Matter Number :SEBI Appeal/0000750/2021)				
	SEBI Appeal	750/2021	V B INDUSTRIES LTD AND ORS Vs. SEBI	Vis Legis Law Practice, Advocates
Sub Matter :		Misc. Application/0001322/2021		
<u>323-DISPOSAL-COURTCODE-REDEMPTION- AT 11.37A.M</u>				
16	Misc. Application	757/2021	VIVEK KUDVA Vs. SEBI	Argus Partners
(Main Matter Number :SEBI Appeal/0000440/2021)				
	Misc. Application	758/2021	ROOPA KUDVA Vs. SEBI	Argus Partners
(Main Matter Number :SEBI Appeal/0000441/2021)				
	SEBI Appeal	440/2021	VIVEK KUDVA Vs. SEBI	Argus Partners
Sub Matter :		Misc. Application/0000757/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	441/2021	ROOPA KUDVA Vs. SEBI	Argus Partners
Sub Matter :		Misc. Application/0000758/2021		
	SEBI Appeal	443/2021	FRANKLIN TEMPLETON ASSET MANAGEMENT INDIA PVT LTD. Vs. SEBI	TRILEGAL K. ASHAR AND CO
Sub Matter :		Misc. Application/0000986/2021		
	SEBI Appeal	502/2021	JAYARAM S.IYER Vs. SEBI	Argus Partners, Solicitors and Advocates
Sub Matter :		Misc. Application/0000866/2021		
	SEBI Appeal	503/2021	VENKATA RADHAKRISHNAN and ANR. Vs. SEBI	Argus Partners, Solicitors and Advocates
Sub Matter :		Misc. Application/0000867/2021		
	SEBI Appeal	504/2021	FRANKLIN TEMPLETON TRUSTEE SERVICES PRIVATE LIMITE Vs. SEBI	Ms.Shruti Rajan
Sub Matter :		Misc. Application/0000868/2021		
	SEBI Appeal	505/2021	SANJAY SAPRE Vs. SEBI	Ms.Shruti Rajan
Sub Matter(Disposed) :		Misc. Application/0000876/2021		
	SEBI Appeal	506/2021	SANTOSH KAMATH Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000869/2021		
	SEBI Appeal	507/2021	KUNAL AGRAWAL Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000870/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	508/2021	SUMIT GUPTA Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000871/2021		
	SEBI Appeal	509/2021	PALLAB ROY Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000872/2021		
	SEBI Appeal	510/2021	SACHIN PADWAL DESAI Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000873/2021		
	SEBI Appeal	511/2021	Umesh Sharma Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000874/2021		
	SEBI Appeal	512/2021	SAURABH GANGRADE Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000875/2021		
	Misc. Application	890/2021	MYWISH MARETPLACES PRAVITE LIMITED Vs. SEBI	khaitan and Co.
(Main Matter Number :SEBI Appeal/0000524/2021)				
	SEBI Appeal	524/2021	MYWISH MARETPLACES PRAVITE LIMITED Vs. SEBI	KHAITAN AND CO.
Sub Matter :		(/0000) Misc. Application/0000890/2021		
	Misc. Application	986/2021	Shri Sanyam Jain-Intervenor Vs. SEBI	PUNEET JAIN, ADVOCATE Mr. Atishay Jain, Advocate
(Main Matter Number :SEBI Appeal/0000443/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>743-ADMISSION-COURTCODE-ICDRREGULATION-</u> AT 11.40A.M				
17	SEBI Appeal	140/2022	CHANNEL NINE ENTERTAINMENT LTD. AND ANR. Vs. SEBI	Prakash Shah and Associates

Sub Matter(Disposed) : Misc. Application/0000232/2022